IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

10. **IA-3238(MB)2024 IN C.P. (IB)/758(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **25.06.2024**

NAME OF THE PARTIES: Saite Power Source (Hk) Co. Ltd.
Vs.
Global Powersource (India) Pvt. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

IA-3238(MB)2024

1. Mr. Sourabh Mohan Raut, Ld. Counsel for the Applicant present.

2. This is an application filed by the Applicant/Liquidator to take on record the 1st Progress Report of the liquidation process from 06.12.2023 to 31.12.2023. The same is taken on record. IA-3238/2024 is allowed to that effect and **disposed of**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

25.06.2024 / *Bmb*